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Title: Shortage of man power for updation of National Register of Citizens (NRC) in Assam.

SHRI GAURAV GOGOI (KALIABOR): To solve the problem of illegal immigrant crisis in the State of Assam, NRC Update is consequential. Updating NRC should be taken on a high priority. Supreme Court has ordered the State to complete it by 2016 whereas it is still in progress. The process of updating NRC is falling behind schedule due to the shortage of man power.

There are two problems in this regard. The first is inadequate work force and the other being that the individuals who are working are either contractual/government officers. Government employees and school teachers employed will have its impact on the work. Therefore, alternative work force should be engaged for it. The wages paid for the contractual workers are meagre. I, therefore, urge the Government to take suitable steps in this regard.